



# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 08.08.2025

## NOTICE

Please take notice that the following matters listed in the Court – II on 31.07.2025 were not taken up. The next date of hearing in the matters is **09.09.2025**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 142 of 2023  <b>Part Heard</b>	Vanraj Suppliers Pvt. Ltd. & Anr. Vs. Regional Director Ministry of Corporate Affairs North – Eastern Region  <b>With</b>	Neha Somani	Durga Dutt
2.	Comp. App. (AT) No. 143 of 2023  <b>Part Heard</b>	Assam Timber Products Pvt. Ltd. & Anr. Vs. Regional Director Ministry of Corporate Affairs North – Eastern Region	Neha Somani	Durga Dutt

By order of Hon'ble Chairperson  
-Sd/-  
Registrar